

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III (SPECIAL BENCH)

Item No.416
IB-507(ND)/2022

IN THE MATTER OF:

M/s. Karur Vysya Bank.
V/S
Mamta Gupta

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 02.08.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.09.2022.**



(Court Officer)
Court III